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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 4406/2017

RETIRED OFFICERS WELFARE SOCIETY& ORS.....Petitioners

Through: Ms. S.Janani, Senior Advocate with Mr. Udayatiya Bannerjee, Advocate.

versus

INDIAN OIL CORPORATION LTD. & ANRRespondents Through: Mr. V.N. Koura and Mr S.Sirish Kumar, Advocates for R1.

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+ W.P.(C) 7690/2017 and CM APPL. 19978/2024 and 20032/2024

PRAMOD KUMAR AGARWAL & ORSPetitioners Through: Ms. S.Janani, Senior Advocate with Mr. Udayatiya Bannerjee, Advocate.

versus

INDIAN OIL CORPORATION LTD. & ORS.Respondents Through: Mr. V.N. Koura and Mr S.Sirish Kumar, Advocates for R1.

CORAM: HON'BLE MS. JUSTICE JYOTI SINGH <u>O R D E R</u> 02.09.2024

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List on 09.09.2024.

JYOTI SINGH, J

SEPTEMBER 2, 2024/jg

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